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Central Administrative Tribunal Principal Bench; New Delhi

R.A.No.9/2004 in O.A.No.1424/1996

Saturday, this the 19th day of May 2007

Hon'ble Shri Shanker Raju, Member (J) Hon'ble Smt. Chitra Chopra, Member (A)

Shri Hans Raj Arora S/o Shri Bahadur Chand Arora R/o 15, Harsukh Apartments Sector 7, Plot No.4, Dwarka New Delhi-45

..Applicant

(By Advocates: S/Shri G.D. Gupta, senior advocate and S.K. Gupta, counsel for applicant along with him)

Versus

- The Lt. Governor
 Govt. of NCT of Delhi
 Raj Niwas, Delhi-54
- 2. The Chief Secretary
 Govt. of NCT of Delhi
 Delhi Sachivalaya, New Delhi
- 3. The Director of Education
 Directorate of Education
 Govt. of NCT of Delhi
 Old Secretariat, Delhi-54
- 4. The Addl. Director of Education Directorate of Education Govt. of NCT of Delhi Old Secretariat, Delhi-54

..Respondents

(By Advocate: Shri Sourabh Ahuja for Smt. Avnish Ahlawat)

ORDER(ORAL)

Hon'ble Shri Shanker Raju, Member (J):

Second review is not maintainable under the rules. Accordingly, learned senior advocate seeks permission to withdraw the RA. With liberty to file fresh OA on the same cause of action, RA is allowed to be withdrawn. No costs.

(Chitra Chopra)

Member (A)

(Shanker Raju)

Member (J)

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